

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 15.10.2019**

**NOTICE**

Take notice that the following matters listed on 16.10.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution. Vs. Union of India Through Ministry of Corporate Affairs & Anr.	Pranav Sarthi	Gauri Rasgotra-R2
<b>2.</b>	Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016	Surjeet Singh Vs. Prakash Kumar & Anr.	Abhay Kumar	Saurabh Jain
<b>3.</b>	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
<b>4.</b>	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr.  <b>With</b>	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
<b>5.</b>	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors.  <b>With</b>	Pallavi S. Shroff	Rishad A. Chowdhury(R-1) Varun K. Chopra (R-2, MPPGCL)
<b>6.</b>	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury(R-1), MA Venkata Subramanian (R-2, GHCL)
<b>7.</b>	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. <b>With</b>	Sajith P. Warriar	Abhishek Yadav
<b>8.</b>	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. <b>With</b>	Amit Gupta	Abhishek Yadav
<b>9.</b>	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors.	Sajith P. Warriar	Abhishek Yadav

		Vs. CCI &Ors.		
		<b>With</b>		
<b>10.</b>	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriar	Abhishek Yadav

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**By Order**

**-sd/-  
Registrar**